

24.04.2025

R-1

REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1	W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2.	FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3.	FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4.	FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5.	RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6.	RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL

24.04.2025

R-2

REGULAR MATTER

7. RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH, BARINDER SINGH MALIK
8. RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR, MOHIT SETH, SWECHCHA MISHRA

COURT NO. 37
DIVISION BENCH-II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

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REGULAR MATTERS

1A RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA, J.R. GOEL, SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN, NEHA TANDON, B.S. SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI, S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR. ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA, YASHRAJ SINGH, KARAN KHANNA, P L BANSAL, VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL

24.04.2025

R-3

REGULAR MATTER

7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005---- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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24.04.2025

R-4

REGULAR MATTER

COURT NO. 38

DIVISION BENCH- III

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

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18 LPA 435/2006-----FOR 7.7.2025,19 LPA 151/2008-----FOR 11.7.2025,20 LPA 743/2008-----FOR 14.7.2025,
21 LPA 94/2009-----FOR 23.5.2025

LPA 106/2009---FOR 4.8.2025,LPA 283/2009-----FOR 15.7.2025,LPA 596/2009-----FOR 9.7.2025
LPA 658/2009----D.O.

CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. LPA 754/2011	SURESH KUMAR SUD & ORS VS. UNION OF INDIA & ORS	PREM KUMAR,ARJUN MITRA,ANUJ AGGARWAL
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REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR.SONDHI NARULA DALAL,MR. SANJEEV NARULA,SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A.PADMANABHAN Vs. UOI &ORS.	PET.IN-PERSON,MANU MRIDUL,RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA,R.A. IYER,RAJ BATRA,KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K.MITTAL,SACHIN PURI,SUNIL UPADHYAY,SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C.CHAWLA,MR. RAJ BATRA,SANJOY GHOSE

24.04.2025

R-5

REGULAR MATTER

6 . W.P.(C) 1049/2007 WITH W.P.(C) 16714/2006	 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN,H.L. TENEJA
7 . W.P.(C) 3955/2007----- WITH W.P.(C) 16714/2006		INDRAPRASTHA MEDICAL CORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN,MR. H.L. TANEJA
8. ST.REF. 1/2007		CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E.,RAJESH MAHNA DELHI	RANDHIR CHAWLA,ABHAR
9 . W.P.(C) 3184/2007 CM APPL. 5989/2007 WITH W.P.(C) 4217/2007		BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR.J.K.MITTAL,MS. ANJANA GOSAIN,MR. SUNIL UPADHYAY,MR. K.K. AGGARWAL,HARPREET SINGH,RAGHUPATHY RAMACHANDRAN
10. W.P.(C) 4217/2007		BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K.MITTAL,ANJANA GOSAIN,MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008		COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA,BINA GUPTA
12. W.P.(C) 8800/2008		M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL,RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010	 	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA,ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	 	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA,ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P.(C) 6929/2009	 	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P.(C) 6929/2009----- WITH LPA 744/2010		UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA,ANJUM JAVED

24.04.2025

R-6

REGULAR MATTER

17. W.P. (C) 7058/2009

M/S VARDHMAN PROPERTIES LTD.
Vs. THE VALUE ADDED TAX
OFFICER & ORS.

A.C. CHAWLA, H.L. TANEJA, SANA
ANSARI

COURT NO. 42

DIVISION BENCH-IV

HON'BLE MR. JUSTICE NAVIN CHAWLA

HON'BLE MS. JUSTICE RENU BHATNAGAR

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1A. W.P. (C) 11518/2015----- WITH W.P. (C) 5186/2016 	DR. ISHWAR SARAN SURI Vs. CENTRAL BUREAU OF INVESTIGATION & ANR	CHANDRACHUR BHATTACHARYA, AVNISH AHLAWAT, JANAK RAJ RANA, SARVESH BISARIA
2A. W.P. (C) 5186/2016----- CM APPL. 16141/2018	R.K. DABAS Vs. STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (SCERT) AND ANR	SARVESH BISARIA, AVNISH AHLAWAT, SANJAY SHARAWAT
3A. RFA(OS) 61/2019	STATE BANK OF INDIA Vs. OM PRAKASH CHOPRA & ORS	SANJIV KAKAR, ABHISHEK MOHAN SINHA

REGULAR MATTERS

1. EFA(OS) 19/2013----- CM APPL. 1462/2020 WITH EFA(OS) 21/2013 (SUB. TO OVERNIGHT PART HEARD)	VINOD KHANNA & ORS Vs. N P S BHANDARI & ANR	AB & CO, KAJAL CHANDRA, RAJENDER KUMAR AGGARWAL
2. EFA(OS) 21/2013 CM APPL. 18371/2018 CM APPL. 1464/2020 (SUB. TO OVERNIGHT PART HEARD)	SHRI P D KHANNA (DECEASED) THR LRS Vs. SHRI L R KHANNA (DECEASED) THR LRS & ORS	VIKRAM NANDRAJOG, AMIT CHAWLA, KAJAL CHANDRA, RAJESH MANCHANDA, RAJENDER KUMAR AGGARWAL

24.04.2025

R-7

REGULAR MATTER

3.	EFA(OS) 24/2013----- CM APPL. 1454/2020 (SUB. TO OVERNIGHT PART HEARD)	MR Y P KHANNA(D) THR LRS & ORS Vs. MR N P S BHANDARI & ORS	DEEPAK TYAGI,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
4	MAT.APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA,AJAY KUMAR UPADHYAY,CHIRAG JAMWAL
5.	W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU,PANKAJ KUMAR, JK CHOUDHARY,ADITYA MOHAN
6.	W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL,MK BHARDWAJ,ADITYA MADAN,SUJATA KASHYAP, ANUJ AGGARWAL
7.	W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA,U.HAZARIKA, MUKUL SINGH,AMIT GUPTA, RAHUL SHARMA,ANIL NAG, MUKUL SINGH
8.	W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI,RAHUL SHARMA, R.V.SINHA,A. DASGUPTA, ANIL NAG,PRAG CHAWLA, VINIT C.SHARMA
9.	W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR,SUNIL GAUTAM,JAGJIT SINGH
10	W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA,M.L.SHARMA, ASHWANI BHARDWAJ
11	W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS,S.NIJJIN,SANJAY JAIN,RUCHI JAIN
12	W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA,GARIMA SACHEDEVA,PRATIMA NAIN LAKRA, PRASHANTI PRASAD,POONAM SINGH,AMRITA PRAKASH,
13	W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ,PRASHATI PRASAD,DEEPTI,R.V.SINHA,REKHA PALLI,POONAM SINGH,AMRITA PRAKASH

24.04.2025

R-8

REGULAR MATTER

14. W.P. (C) 1786/2004-----|
CM APPL. 1527/2004
CM APPL. 3716/2004
WITH W.P. (C) 17658/2004

UOI
Vs. V.P.SHARMA

B.K.BERERA, PRASHANTI
PRASAD, A.K. BHARDWAJ

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HON'BLE MR. JUSTICE AJAY DIGPAUL

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REGULAR MATTERS

W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR

24.04.2025

R-9

REGULAR MATTER

5. W.P.(C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P.(C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA,,R. RAVICHANDRAN
7. W.P.(C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	
8. W.P.(C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P.(C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P.(C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

COURT NO. 34

DIVISION BENCH-VI

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REGULAR MATTERS

1 . CRL.A. 269/2002 CRL.M.A. 982/2002 Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998)	BANARSI DASS Vs. STATE GOVT.L OF N.C.T. OF DELH	J.M.KALIA,AKSHAY BIPIN,R.D. JOLLY,RAVINDER CHADHA
2. CRL.A. 337/2003 P.S.-FIR No. : (JAFFARPUR KALAN-40/2000)	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA,V.K. RAINA/ROHINI JAIL,RAVINDER CHADHA

3. CRL.A. 422/2002 KAILASH SINGH RAVINDER CHADHA, SUMEET
 Vs. STATE VERMA, AKSHAY BIPIN, MR. ANIL
 SONI, MR. RAJESH MAHAJAN/JAIL
 2, THR. ROHINI JAIL, MR. V.K.
 RAINA, MR. FATEH CHAND GIRI/J-2

Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
 CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
 CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
 CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI, MUKTA
 Vs. RAM KUMAR & ANR. GUPTA, RAJEEV NASEEM
 CRL.A. P.S.-FIR No. : (DABRI-49/92)

5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO., RAVINDER
 WITH CRL.A. 347./2003 | Vs. STATE CHADHA, SUMEET VERMA
 CRL.A. 387./2003 |
 CRL.A. 396./2003 |
 CRL.A. 508./2003 |
 CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
 CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
 CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
 CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
 CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
 CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
 CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
 P.S.-FIR No. : (HAUZ KHAS-569/1996)

6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO., RAVINDER
 WITH CRL.A. 387./2003 | Vs. STATE OF DELHI CHADHA, RAVINDER
 CRL.A. 396./2003 | CHADHA, RAVINDER CHADHA,
 CRL.A. 554./2003 | SUMEET VERMA, M.L.
 CRL.A. 508./2003 | YADAV, B.S.MATHUR, ANISH
 CRL.A. 341./2003 | SHRESTHA

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
 CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
 CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
 CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
 CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
 CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
 CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
 P.S.-FIR No. : (HAUZ KHAS-569/1996)

7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA, ANIL
 WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI, RAVINDER CHADHA, SUMEET
 CRL.A. 341./2003 | VERMA/JAIL NO.2
 CRL.A. 396./2003 |
 CRL.A. 508./2003 |
 CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

24.04.2025

R-11

REGULAR MATTER

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN | AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI | RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | CHADHAA,RAVINDER CHADHA,A U
CRL.A. 387./2003 | KHAN,JAVED AHMED
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

9. CRL.A. 508/2003 | SURESH | P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI |
CRL.A. 348/2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

10 CRL.A. 554/2003-----| NAND KISHORE | HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE | CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR | PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) | BAHL,H.J.S.AHLUWALIA,RAVINDER
| CHADHA,S.K. SOOD,AK
| DUTTA,NEELAM GROVER

24.04.2025

R-12

REGULAR MATTER

P.S.-FIR No. : (CBI-RC9S/10S)

12 CRL.A. 649/2003-----|

WITH CRL.A. 343./2003

VASAN SADASHIV SOMAN

Vs. GOVT OF NCT OF DELHI

D.K.SINGH, A.K.

DUTT,H.J.S. AHLUWALIA,

RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1 . W.P. (C) 1110/2016	HARJIT SINGH BHATIA Vs. M/S ORIENTAL INSURANCE CO. LTD. & ORS	ABINASH K. MISHRA,MADHURENDRA KUMAR,ABINASH KUMAR MISHRA
2 . W.P. (C) 1784/2016 CM APPL. 29701/2016	P K KHURANA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS.	AMIT SETH,A K ROY
3 . W.P. (C) 2918/2016	JAG BHUSHAN Vs. UNIVERSITY OF DELHI	SUBHASH CHANDER,AMAR NATH GUPTA
4 . W.P. (C) 6526/2016	INDU MIRSRA Vs. COAL INDIA LTD. & ANR	VIPUL GOEL,VIKAS NEGI,ANJALI CHAUHAN
5 . W.P. (C) 7669/2016	SHASHI ANAND Vs. UNION OF INDIA & ANR.	AMITABH KUMAR VERMA
6 W.P. (C) 8356/2016	ALOK SINHA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS	AMIT SETH,A K ROY
7 . W.P. (C) 2870/2017 CM APPL. 12564/2017	PK SHANGOO Vs. PUNJAB NATIONAL BANK & ORS	NC GUPTA & DEEPAK SINGH, V P S TYAGI
8 . W.P. (C) 4163/2017	DR. OM VEER SINGH Vs. D.A.V. COLLEGE MANAGING COMMITTEE	SHAILENDRA BHARDWAJ,MOHAK BHADANA
9 . W.P. (C) 1110/2016	HARJIT SINGH BHATIA Vs. M/S ORIENTAL INSURANCE CO. LTD. & ORS	ABINASH K. MISHRA,MADHURENDRA KUMAR,ABINASH KUMAR MISHRA
10 W.P. (C) 1784/2016 CM APPL. 29701/2016	P K KHURANA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS.	AMIT SETH,A K ROY

24.04.2025

R-13

REGULAR MATTER

11 W.P. (C) 2918/2016	JAG BHUSHAN Vs. UNIVERSITY OF DELHI	SUBHASH CHANDER, AMAR NATH GUPTA
12. W.P. (C) 6526/2016	INDU MIRSRA Vs. COAL INDIA LTD. & ANR	VIPUL GOEL, VIKAS NEGI, ANJALI CHAUHAN
13..W.P. (C) 5917/2017	MILAN PRABHAT Vs. BHARAT HEAVY ELECTRICALS LIMITED AND ORS	AMIT SETH
14. W.P. (C) 6557/2017 CM APPL. 27196/2017	RAJESH CHARAN MATHUR & ORS Vs. NATIONAL TEXTILE CORPORATION LTD. & ORS	SURUCHII AGGARWAL, MANISH KUMAR VIKKEY, AJIT PUDUSSERY
15. W.P. (C) 8628/2017	J.D. CHIKHALONDE Vs. THE CHAIRMAN, CENTRAL WAREHOUSING CORPORATION (CWC)	YASH ANAND
16. W.P. (C) 8305/2018	BACHCHU SINGH Vs. FOOD CORPORATION OF INDIA	G D MISHRA, MANOJ

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1A RFA 402/2022 FOR 24.4.2025	RAHUL AGGARWAL Vs. CANARA BANK & ORS.	RAHUL AGGARWAL, RAJAT ARORA, GOUTHAM SHIVSHANKAR
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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1.. W.P. (C) 5661/2005----- CM APPL. 41545/2019 WITH W.P. (C) 17273/2006 	KAILASH KUMAR KAPUR Vs. STATE BANK OF PATIALA & ORS.	ARVIND KUMAR GUPTA, SUNIL CHAUUDHARY, VISHNU MEHRA, KARAN MEHRA
2.. W.P. (C) 17273/2006----- WITH W.P. (C) 5661/2005	KAILASH KUMAR KAPUR Vs. STATE BANK OF PATIALA & ANR	ATUL KUMAR, RAJIV B SAMAIYAR, SUNIL CHOUDHARY
3. W.P. (C) 2743/2006----- WITH W.P. (C) 674/2008	DR.J.P.BANERJEE Vs. CANARA BANK	N.K.HANDA, S SHEKHAR & ASSOCIATES, BHALABH

24.04.2025

R-14

REGULAR MATTER

W.P. (C) 675/2008			GUPTA, M.V. KINI, ABHISHEK
			KUMAR, S. GANESH, MUKESH
			KUMAR, HETU ARORA SETHI
4. W.P. (C) 674/2008		DR. J. P. BANERJEE	S. GANESH, S. SHEKHAR &
		Vs. CANARA BANK	ASSOCIATES, ANITA
			ABRAHAM, NAVEEN R NATH, HETU
			ARORA SETHI
5. W.P. (C) 675/2008-----		DR. J. P. BANERJEE	S. GANESH, S. SHEKHAR &
		Vs. CANARA BANK	ASSOCIATES, ANITA
			ABRAHAM, NAVEEN R NATH, HETU
			ARORA SETHI
6.. W.P. (C) 18484/2006		VIJAYA RAMAKRISHNAN	S. N. ANAND, ASHOK KUMAR ARYA
		Vs. CHAIRMAN, GIC & ORS.	
7.. W.P. (C) 6384/2007		HAMIDA TABASSUM USMANI	ANUSUYA SALWAN
		Vs. JAMIA MILLIA ISLAMIA &	
		ORS.	
8. W.P. (C) 7957/2011		SAVITRI DEVI	CHAGHEZ KHAN, ANURAG
		Vs. UNION OF INDIA AND ORS	KISHORE, SUBHASH C SHARMA
9. W.P. (C) 2358/2012		RAKESH KRISHAN KOHLI	B. K. BERERA, KRISHNA KUMAR
CM APPL. 47302/2022		Vs. PUNJAB NATIONAL BANK	MISHRA
		THROUGH ITS CHAIRMAN AND	
		MANAGING DIRECTOR AND ANR	
		ECTOR	
10. W.P. (C) 3283/2012		KAILASH NATH LALTH	K. G. MISHRA, PIYUSH
		Vs. PUNJAB NATIONAL BANK	SHARMA
11. W.P. (C) 4391/2013		MOHAN BHATIA & OTHERS	AZHAR ALAM, SAGARI DHANDA &
		Vs. UNION OF INDIA & OTHERS	PRASHANT KUMAR, AMITESH
			KUMAR, SUDEER ASSOCIATES, GINNY
			J RAUTRAY ANUSHKA ASHOK
			BHAWNA PAL, OM
			PRAKASH, BHANITA PATOWARY
12. W.P. (C) 397/2014		SHYAM KUMAR	VIVEK MANCHANDA
		Vs. THE STATE BANK OF INDIA &	
		ORS	
13 RSA 126/2024		SMT BABY	SAUMYA TANDON
		Vs. SMT GAYATRI DEVI & ANR.	

24.04.2025

R-15

REGULAR MATTER

COURT NO. 30

HON'BLE MR. JUSTICE SANJEEV NARULA

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.M.C. 3072/2011 STATE GOVT. OF NCT OF DELHI SUNIL SHARMA, ARUNABH
CRL.M.A. 10871/2011 Vs. DR. RAVI INDER PAL SINGH CHOWDHRY, NILESH KUMAR
Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-51/2010)
BAIL APPLN. 1897/2010 filed by VINIT KUMAR (Disposed on : 10-01-2011)
BAIL APPLN. 487/2011 filed by VINEET KUMAR (Disposed on : 10-05-2011)
BAIL APPLN. 593/2011 filed by RAVI INDER SINGH (Disposed on : 21-07-2011)
BAIL APPLN. 4/2011 filed by RAVI INDER SINGH (Disposed on : 28-01-2011)
CRL.M.C. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-51/2010)

2. CRL.M.C. 3195/2012 DR. ABHAY KUMAR SRIVASTAVA RAVINDER SINGH, VAIBHAV SHARMA
WITH W.P. (CRL) 1673/2012 Vs. CENTRAL BUREAU OF
INVESTIGATION
Other Case filed against same P.S.-FIR No. : (CBI-AC1-2011-A-0001)
W.P. (CRL) 743/2013 filed by CHANDINI SRIVASTAVA (Disposed on : 09-02-2016)
CRL.M.C. 5831/2014 filed by CHANDINI SRIVASTAVA (Disposed on : 11-07-2024)
CRL.M.C. 887/2015 filed by A K SRIVASTAVA (Disposed on : 11-07-2024)
CRL.M.C. 2113/2015 filed by RATAN PAL SINGH BHATIA (Disposed on : 30-07-2015)
W.P. (CRL) 1042/2017 filed by JASWINDER SINGH BHATIA (Disposed on : 17-11-2023)
W.P. (CRL) 2225/2017 filed by GURVINDER SINGH BHATIA (Disposed on : 17-11-2023)
CRL.M.C. 6095/2023 filed by BHUSHAN LAL BAJAJ & ANR. (Disposed on : 24-08-2023)
CRL.A. 27/2024 filed by GURWINDER SINGH BHATIA (D. of Hearing : 26-01-2030)
CRL.A. 66/2024 filed by ANITA BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 69/2024 filed by BHUSHAN LAL BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 33/2024 filed by JASWINDER SINGH BHATIA (D. of Hearing : 26-01-2030)
CRL.A. 41/2024 filed by CHANDINI SRIVASTAVA (D. of Hearing : 26-01-2030)
CRL.A. 42/2024 filed by A.K SRIVASTAVA (D. of Hearing : 26-01-2030)
CRL.A. P.S.-FIR No. : (CBI-AC1-2011-A-0001)

- 3 . CRL.L.P. 577/2015 CENTRAL BUREAU OF SANJEEV BHANDARI,
CRL.M.A. 10992/2015 INVESTIGATION MD QAMAR ALI
Vs. VINOD KUMAR
Other Case filed against same P.S.-FIR No. : (CBI-DAI-2012-A-0018)
CRL.A. 1621/2014 filed by VINOD KUMAR VERMA (D. of Hearing : 20-AUG-15)
CRL.A. 1646/2014 filed by VINOD GUPTA (D. of Hearing : 20-AUG-15)
P.S.-FIR No. : (CBI-DAI-2012-A-0018)
(copied from the main list)

4. CRL.A. 4/2017-----| FAIZ MOHAMMAD ABHISHEK PRASAD, PRASANTA

24.04.2025

R-16

REGULAR MATTER

WITH CRL.A. 8/2017
|
Vs. CENTRAL BUREAU OF INVESTIGATION
VARMA

Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)

5. CRL.A. 8/2017-----| RAM NATH ABHISHEK PRASAD,ROHIT
Vs. CENTRAL BUREAU OF BHARDWAJ,PRASANTA VARMA
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)

6. CRL.A. 14/2017 GOKUL CHAND AGGARWAL ARIYANKA AGGARWAL,PARANJAY
Vs. C B I CHOPRA

Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)

7. CRL.A. 9/2017 PRAHLAD KUMAR THIRWANI ABHISHEK PRASAD
Vs. CENTRAL BUREAU OF INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)

8. CRL.A. 11/2017-----| C V MADAN S SANTANAM,AVNISH AHLAWAT
WITH CRL.A. 189/2017 | Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-2-87)
CRL.A. 189/2017 filed by M/S KEMING TOOLS CO LTD (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-87)

9. CRL.A. 189/2017-----| M/S KEMING TOOLS CO LTD AASHA TIWARI,CANCELLED
Vs. STATE (CBI)

Other Case filed against same P.S.-FIR No. : (CBI-2-87)
CRL.A. 11/2017 filed by C V MADAN (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-87)

10 CRL.A. 25/2017-----| RAJAT GUPTA K K PATRA
WITH CRL.A. 53/2017 | Vs. C B I

Other Case filed against same P.S.-FIR No. : (CBI-2-E-02)
CRL.A. 53/2017 filed by VINOD KUMAR THUKRAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-E-02)

11 CRL.A. 53/2017-----| VINOD KUMAR THUKRAL SATYENDRA KUMAR,ASIM NAEEM

24.04.2025

R-17

REGULAR MATTER

WITH CRL.A. 25/2017

Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-2-E-02)

CRL.A. 25/2017 filed by RAJAT GUPTA (D. of Hearing : 04-07-2024)

CRL.A. P.S.-FIR NO. : (CBI-2-E-02)

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REGULAR MATTERS

W.P. (C) 8080/2010-----FOR 28.7.2025 IN ADVANCE CAUSE LIST, W.P. (C) 382/2011-----FOR 29.7.2025 IN ADVANCE CAUSE LIST, W.P. (C) 3179/2011-----FOR 13.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 5270/2011-----FOR 14.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 7522/2011, 6. W.P. (C) 8599/2011-----FOR 18.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 81/2012-----FOR 18.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 1433/2012-----FOR 19.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 1865/2012-----FOR 20.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 918/2013-----FOR 20.8.2025 IN ADVANCE CAUSE LIST
1A. W.P. (C) 14018/2009, 2A. W.P. (C) 14021/2009, 3A. W.P. (C) 14024/2009, 4A. W.P. (C) 14056/2009---FOR 25.7.2025
5A. W.P. (C) 889/2013, 6A. W.P. (C) 5296/2013-----FOR 26.8.2025
7A. W.P. (C) 3372/2013-----FOR 1.8.2025
W.P. (C) 6747/2013-----FOR 26.8.2025, 2. W.P. (C) 7736/2013-----FOR 22.8.2025, 3. W.P. (C) 7922/2013-----FOR 27.8.2025, 4 W.P. (C) 183/2014-----FOR 29.8.2025, 5 W.P. (C) 729/2014-----FOR 28.8.2025

REGULAR MATTERS DATE FIXED FOR 24.4.2025

1A W.P. (C) 4719/2001
CM APPL. 28438/2020

YY & ANR
Vs. UNION OF INDIA & ORS.

DIVYA KAPUR, SAURABH
CHAUHAN, RAJAT KATYAL, JATAN
SINGH, SANDHYA, TRIDEEP
PAIS, SONIA MATHUR, ALDANISH
REIN, SAURAB CHAUHAN &
ASSOCIATES, VIBHOR GARG

2A W.P. (C) 1627/2006

SPIRITUAL REGENERATION
MOVEMEN
Vs. UOI & ANR.

MR. SUMEET MEHTA, MR. GAURAV
DUGGAL, ARUN KHATRI, RAVI
RANJAN

3A W.P. (C) 2256/2010

DR. ANWAR KHAN
Vs. MEDICAL COUNCIL OF INDIA
& ORS.

K.G. SHARMA, AMIT KUMAR, ABHIJIT
CHAKRAVARTY, MODASSIR HUSAIN
KHAN

24.04.2025

R-18

REGULAR MATTER

REGULAR MATTERS

1 W.P.(C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
2 W.P.(C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
3 W.P.(C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA
4 W.P.(C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
5 W.P.(C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY
6 W.P.(C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
7 . W.P.(C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES
8 . W.P.(C) 6639/2015	BANWARI LAL Vs. DELHI FINANCIAL CORPORATION & ORS	JASBIR SINGH MALIK, RAJAN TYAGI
9 . W.P.(C) 7385/2016 CM APPL. 30305/2016	SANDPLAST (INDIA) LTD. Vs. MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE	TASNEEM AHMADI
10. W.P.(C) 7968/2016	VIVEK CHAUDHARY Vs. THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI, ANUJ AGGARWAL
11. W.P.(C) 11455/2016	ASHOK NANDA Vs. INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA AND ANR	AYUSH AGARWAL, RAMANDEEP SINGH
12. W.P.(C) 1508/2017 CM APPL. 6869/2017 CM APPL. 6870/2017	JAMUNA Vs. GOVT. OF NCT OF DELHI & ORS	BHAIRAV DASS & YOGESH DASS
13. W.P.(C) 2386/2017	CHETAN DUTT Vs. UNION OF INDIA & ORS	CHETAN DUTT

24.04.2025

R-19

REGULAR MATTER

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.REV.P. 36/2005	ASHOK BHATNAGAR Vs. C.B.I.	MUKUL SHARMA, HJS AHLUWALIA, SURENDER SINGH, VARUN DESWAL
CRL.REV.P. P.S.-FIR No. : (NEW DELHI-RCS(S) 91)		
2. CRL.REV.P. 636/2005	C.B.I. Vs. H.S.HARNOTIA & ORS.	R.M.TEWARI, ANUP KUMAR SINHA, SHAILENDER KUMAR, ZAFFAR SIDDIQUE
3. CRL.REV.P. 78/2006	C.B.I. Vs. R.N. RATTAN & ORS.	R.M.TIWARI, SUNIL K.MITTAL, ARUN AGGARWAL, JUGAL WADHWA, D.K.RUSTAGI & CO, DINESH MALIK, MANPREET KAUR, MIKE DESAI, KUMAR SAURABH, R.M.BAGAI, VIVEK SHARMA, SHUVODEEP ROY, SAURABH BINDAL, MOHD IRFAN, DEEPAK SHARMA
4. CRL.REV.P. 913/2006----- WITH CRL.REV.P. 918/2006 	PARAMJIT SINGH Vs. STATE THR.C.B.I.	AJAY BURMAN, Y.K.SAXENA, R.M.TIWARI, CHETAN CHAWLA, DAVINDER PAL SINGH, KARAN BURMAN
5. CRL.REV.P. 918/2006----- WITH CRL.REV.P. 37/2007	SUMEDH SINGH SAINI Vs. C.B.I.	ANUPAM GUPTA, R.M.TIWARI, VAIBHAV DANG, Y.K.SAXENA
6. CRL.REV.P. 37/2007 CRL.M.A. 655/2007 CRL.M.A. 7600/2008 CRL.M.A. 7601/2008	SUKHMOHINDER SINGH SANDHU Vs. STATE THR. C.B.I	SURAJ PRAKASH, MR.SURAJ PRAKASH, R.M.TIWARI, Y.K.SAXENA, D.P.SINGH, DAVINDER PAL SINGH
7. CRL.REV.P. 43/2007 CRL.M.A. 729/2007	BALBIR SINGH TIWARI Vs. STATE THRU C.B.I.	JAYANT SUD, NEERAJ JAIN, Y.K.SAXENA, R.M.TIWARI, SANJEEV GOEL, D.P.SINGH, DAVINDER PAL SINGH E

24.04.2025

R-20

REGULAR MATTER

COURT NO. 25

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CASES OF PREVENTION OF CORRUPTION ACT

- | | | |
|---|--|---|
| 1. CRL.A. 25/2007 | SAT NARAIN VASHISHTH
Vs. THE STATE (GOVT. OF NCT
OF DELHI) | L.S.SAINI,AMIT SHARMA,SUNIL
KAPOOR,AMIT BHARDWAJ,NAVIN
SHARMA,R.K.VASHISHT,MAHENDRA
PRATAP SINGH,GHANSHYAM
SHARMA |
| Other Case filed against same P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-22/1998)
CRL.M.C. 1928/2007 filed by BHAGAT SINGH TOKAS (Disposed on : 25-09-2008)
CRL.M.C. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-22/1998) | | |
| 2. CRL.A. 26/2007 | A.K.GUPTA
Vs. STATE THRU C.B.I. | G.K.SHRIVASTAVA,R.M.TIWARI,AMIT
GUPTA,M.L.YADAV,NEELAM
GROVER,PURNIMA MAHESHWARI |
| 3. CRL.A. 94/2007 | ANIL GOSWAMI
Vs. STATE | PAWAN KUMAR BAHL,SUNIL
KAPOOR,AMIT SHARMA,RAJAT
KATYAL |
| CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-47/1998) | | |
| 4. CRL.A. 112/2007
WITH CRL.A. 886/2006 | BRAHAM PAL
Vs. C.B.I. | O.P.GOGNE |
| 5. CRL.A. 166/2007-----
WITH CRL.A. 169/2007 | NABH SINGH
Vs. STATE (NCT OF DELHI) | N.HARIHARAN,SUNIL
KAPOOR,VARUN DESWAL,RADHIKA |
| 6. CRL.A. 169/2007-----
WITH CRL.A. 166/2007 | BHISHAM SINGH
Vs. STATE | M.L.YADAV,SUNIL KAPOOR,RAJAT
KATYAL,RADHIKA KOHLI |
| CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-28/1998) | | |
| 7. CRL.A. 167/2007 | KRISHAN GOPAL GOYAL
Vs. C.B.I. | JAVED HASHMI,I.U. KHAN,NEELAM
GROVER,SONIA MATHUR |
| 8. CRL.A. 187/2007 | CHIRANJI LAL
Vs. STATE | M.L.YADAV,ISHA KHANNA,M.S.
OBROI |
| CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-26/2000) | | |
| 9. CRL.A. 198/2007 | OM NARAIN
Vs. C.B.I | MADHU MUKUL
TRIPATHI,NEELAM
GROVER,B.BADRINATH,P.K.
SHARMA,SONIA MATHUR |
| CRL.A. P.S.-FIR No. : (PANDAV NAGAR-RC 8(A)/1999) | | |
| 10. CRL.A. 241/2007
CRL.M.A. 12565/2022 | DHARAM PAL VERMA
Vs. STATE NCT OF DELHI | SURAT SINGH,KARAN
BABUTA,SUNIL KAPOOR,VIPIN |

24.04.2025

R-21

REGULAR MATTER

KUMAR GUPTA,AMIT
SHARMA,SACHIN CHOPRA,NAVIN
SHARMA,NISHANT VERMA,RAVI
NAIR,SHIV MANGAL SHARMA

CRL.A. P.S.-FIR NO. : (ANTI-CORRUPTION BRANCH-17/1998)

COURT NO.51

HON'BLE MS. JUSTICE TARA VITASTA GANJU

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MEETING NO. 2512 822 1186.

REGULAR MATTERS WILL BE HEARD EVERY THURSDAY AFTER 3:30 P.M.

REGULAR MATTERS

1. MAC.APP. 959/2013,2. MAC.APP. 100/2014,5. MAC.APP. 968/2013,7. MAC.APP. 970/2013,8. MAC.APP. 973/2013,12. MAC.APP. 1007/2013-----FOR 8.5.2025
3. MAC.APP. 963/2013,4. MAC.APP. 966/2013,13. C.R.P. 108/2016,14. C.R.P. 58/2019-----FOR 24.4.2025
6. MAC.APP. 969/2013,10. MAC.APP. 983/2013,15. W.P. (C) 555/2019-----FOR 10.7.2025
9. MAC.APP. 981/2013,11. MAC.APP. 984/2013,18. CM(M) 1205/2021----FOR 1.5.2025
16. W.P. (C) 9319/2019,17. W.P. (C) 9332/2019,19. W.P. (C) 1848/2022----FOR 17.7.2025
20. W.P. (C) 10490/2024-----FOR 26.8.2025

1. MAC.APP. 1011/2013,2. MAC.APP. 1015/2013,7. MAC.APP. 1036/2013,8. MAC.APP. 1039/2013,10. MAC.APP. 1044/2013,12. MAC.APP. 1062/2013,15. MAC.APP. 1085/2013,16. MAC.APP. 1086/2013,17. MAC.APP. 1087/2013,19. MAC.APP. 1090/2013,20. MAC.APP. 1047/2014-----FOR 22.5.2025
3. MAC.APP. 1019/2013,4. MAC.APP. 1023/2013,5. MAC.APP. 1029/2013,
6. MAC.APP. 1030/2013,11. MAC.APP. 1056/2013,13. MAC.APP. 1063/2013,14. MAC.APP. 1073/2013,18. MAC.APP. 1088/2013-----FOR 15.5.2025
9. MAC.APP. 1043/2013-----FOR 7.8.2025 IN ADVANCE LIST

REGULAR MATTERS

1. MAC.APP. 963/2013 FOR 24.4.2025	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Vs. SUBHASH & ANR	GARIMA PRASHAD,SHADAB KHAN
2. MAC.APP. 966/2013 CM APPL. 16895/2013 FOR 24.4.2025	NATIONAL INSURANCE CO LTD Vs. SMT SEEMA DEVI & ORS	PRADEP GAUR & ASSOCIATES,SANDEEP KHATRI,ANIL DABAS,NARESH KR BANSAL,PRATAP KUMAR DASH

24.04.2025

R-22

REGULAR MATTER

3. MAC.APP. 1113/2013	GOVIND SINGH MAUNI Vs. TEJ BHAN & ORS.	O P MANNIE & MANISH MAINI,TARKESHWAR NATH
4. MAC.APP. 1116/2013	NATIONAL INSURANCE CO LTD Vs. SMT PREETI KHURANA & ORS	PRADEEP GAUR & ASSOCIATES,DR VIMAL RAY VERMA,ATUL T N,HARSH RAGHUVANSHI
5. MAC.APP. 1118/2013	DINESH Vs. RAJUDDIN & ORS	SHEKHAR AGGARWAL
6. MAC.APP. 1124/2013	THE NEW INDIA ASSURANCE CO LTD Vs. SAMPAT & ORS	PANKAJ SETH,RAJEEV KAPOOR,S N PARASHAR
7. MAC.APP. 1126/2013	SHABNAM alias SAHJADI & ORS Vs. BABU SINGH & ORS	NAVNEET GOYAL
8. MAC.APP. 1127/2013----- WITH MAC.APP. 903/2014	ORIENTAL INSURANCE CO LTD Vs. ANEETA KUMARI & ORS	PANKAJ SETH
9. MAC.APP. 903/2014-----	ANEETA KUMARI & ORS Vs. THE ORIENTAL INSURANCE CO LTD	R K SONKIYA
10. MAC.APP. 1132/2013----- WITH MAC.APP. 163/2014	SHRIRAM GENERAL INSURANCE CO LTD Vs. MEENU CHAWLA & ORS	ASHUTOSH KHAITAN,ASHUTOSH SINGH,LAL SINGH THAKUR,DEEPAK THUKRAL
11. MAC.APP. 163/2014----- CM APPL. 48097/2022	MEENU CHAWLA & ORS Vs. SANJAY & ORS	LAL SINGH THAKUR & ASSOCIATES,LAL SINGH THAKUR,DEEPAK THUKRAL
12. MAC.APP. 1133/2013	THE ORIENTAL INSURANCE CO LTD Vs. SMT VIMLA & ORS	A K SONI
13. MAC.APP. 1143/2013	UNITED INDIA INSURANCE CO LTD Vs. RASHMI MISHRA & ORS	KISHORE RAWAT,VIJAY KUMAR,SANKAR N SINHA
14. MAC.APP. 1144/2013----- WITH MAC.APP. 425/2014	ORIENTAL INSURANCE CO LTD Vs. KALPANA CHAUHAN & ORS	PANKAJ SETH,R K SONKIYA
15. MAC.APP. 425/2014-----	SMT KALPANA CHAUHAN Vs. THE ORIENTAL INSURANCE CO LTD	R K SONKIYA
16. MAC.APP. 1147/2013	UNITED INDIA ASSURANCE CO LTD Vs. SMT VEENA DEVI & ORS	SUMAN BAGGA & ASSOCIATES
17. MAC.APP. 1158/2013----- WITH MAC.APP. 1164/2013	SHRIRAM GENERAL INSURANCE CO LTD Vs. SHER SINGH & ORS	SAMEER NANDWANI,AKHIL SHARMA,SAKSHI SAINI,SHIVANG RAWAT

24.04.2025

R-23

REGULAR MATTER

18. MAC.APP. 1164/2013-----	SHRIRAM GENERAL INSURANCE CO LTD Vs. MANJU & ORS	SAMEER NANDWANI
19. C.R.P. 108/2016 CM APPL. 26692/2016 FOR 24.4.2025	SANTOK KUMAR (SINCE DECEASED) THR LEGAL HEIRS & ANR Vs. RAJESH KUMAR & ORS	RITESH SINGH, SAURABH KUMAR, SANJAY DEWAN & PALAK ROHMETRA
20. C.R.P. 58/2019 FOR 24.4.2025	SHASHI BHUSHAN KHURANA Vs. ANITA	PRINCE ARORA, RIAZ MOHD

COURT NO.48

HON'BLE MS. JUSTICE MINI PUSHKARNA

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REGULAR MATTERS

REGULAR MATTERS

RFA 406/2012-----FOR 29.7.2025
ITEM 31 TO 59 TAKE UP ON 15.4.2025
32 RFA 449/2012, RFA 317/2011-----D/O,

RFA 349/2010-----FOR 30.10.2025 IN THE ADVANCE CAUSE LIST,42. RFA 663/2010-----FOR 17.10.2025 IN THE ADVANCE CAUSE LIST,43. RFA 829/2010-----FOR 16.10.2025 IN THE ADVANCE CAUSE LIST,44. RFA 40/2011-----FOR 27.10.2025 IN THE ADVANCE CAUSE LIST,45. RFA 109/2011-----FOR 13.10.2025 IN THE ADVANCE CAUSE LIST
46. RFA 161/2011-----FOR 28.10.2025 IN THE ADVANCE CAUSE LIST,47. RFA 222/2011-----FOR 14.10.2025 IN THE ADVANCE CAUSE LIST,48. RFA 226/2011-----FOR 16.10.2025 IN THE ADVANCE CAUSE LIST,49. RFA 230/2011-----FOR 29.10.2025 IN THE ADVANCE CAUSE LIST,50. RFA 296/2011-----FOR 15.10.2025 IN THE ADVANCE CAUSE LIST
52. RFA 489/2011-----FOR 14.10.2025 IN THE ADVANCE CAUSE LIST,
53. RFA 566/2011-----FOR 27.10.2025,54. RFA 580/2011-----FOR 28.10.2025,55. RFA 29/2012-----FOR 29.10.2025

1. RFA 768/1987	UNION OF INDIA Vs. J.N.DHAMIJA	S.P.SHARMA,VINAY K,SHAILENDRA,S.L.KOHLI
2. RFA 576/2001	GUGAN Vs. SULTAN SINGH (DECD.) THR. LR'S	DAULAT RAM GUPTA,JNS,TYAGI,MADAN LAL SHARMA,BALRAJ DEWAN,MANJU NANDA,I S DAHIYA & SUNIL DAHIYA,JINENDER KUMAR JAIN

24.04.2025

R-24

REGULAR MATTER

3. RFA 474/2002	PRITHI SINGH (DECD) THR.LRS Vs. UNION OF INDIA & ANR.	SC DHAMIJA,SK ROUT,R.C.KHATRI,SANJAY PODDAR,P GUPTA,MANISH SHANKER SRIVASTAVA,B S MAAN & ASSOCIATES,SAURABH KUMAR SINGH,MANISH SHANKER
4. RFA 453/2007 CM APPL. 11480/2007 CM APPL. 9555/2008 CM APPL. 3750/2010	D.D.A. Vs. RATHI UDYOG LTD.	PAWAN MATHUR,SHIV KHORANA,ASHISH KHORANA
5. RFA 557/2007 CM APPL. 14825/2007 CM APPL. 16959/2007	DINESH INTERNATIONAL LTD. & ORS Vs. DHANERWA ENGINEERS P.LTD. & ORS	DINESH SABHARWAL,SUNIL AGGARWAL,SURESH AGGARWAL
6. RFA 564/2007 CM APPL. 14989/2007	ASHOK SINGHAL Vs. PUNJAB & SIND BANK & ORS	SANJIV KAKRA,ATUL KUMAR,SUDHANSHU KHANDELWAL
7. RFA 573/2007 CM APPL. 15651/2007	CORPORATION BANK & ANR. Vs. THE PUNJAB CHEMICALS PLANT LTD.	A.B.DIAL,RAKESH TIKKU,RAJIV NANDA,O P GAGGAR
8. RFA 578/2007	UNION BANK OF INDIA Vs. STATE BANK OF MYSORE & ANR	ADITYA MADAN,JL JAIN,HS DAHIYA
9. RFA 597/2007	SHATRUGHAN PODDAR Vs. NAGENDER PRASAD & ORS	MEHUL SINGH TOMAR,A.K. ROY,SUDHEER K. SINGH,J K GUPTA,RAJAT NAVET,MAYANK VOHRA

REGULAR MATTERS DATE FIXED FOR 7.4.2025 FROM ITEM 10 TO 20

10 RFA 437/2008	DUNCANS TEA LTD Vs. PROVOCATIVE MOVERS	H.S.ARORA,RAJNEESH CHOPRA
11 RFA 295/2009 CM APPL. 1211/2010	GOVIND DEWAN Vs. PRAVIN RANI & ANR.	R.K. SINHA
12 RFA 298/2009	SHRI KRISHAN PAL Vs. NATIONAL INSURANCE COMPANY LTD & ANR.	N.S. DALAL,H.L.VERMA,SHANTHA DEVI RAMAN
13 RFA 299/2009	MMTC LTD. Vs. M/S N.L. PARITAM SINGH & CO. & ANR.	ASHOK CHHABRA
14 RFA 457/2009	SYLVANIA & LAXMAN LTD Vs. PHILIPS INDIA LTD	RAJENDER AGARWAL,ARORA MEHRA

24.04.2025

R-25

REGULAR MATTER

15	RFA 142/2010	WINDROZ INDIA PVT LTD Vs. OMBEER SINGH	SANJIV BAHL
16	RFA 375/2012	RAJ KUMAR Vs. MUKESH JAIN & ORS	VIJAY TANDON, DHAWAL JAIN, RAKESH RAUSHAN
17	RFA 376/2012 CM APPL. 15073/2012	SPONSOR & SHARPS INDIA CO Vs. AMARJEET SINGH & ORS	SUBODH K PATHAK, NIKHIL SINGLA, MOHIT CHAUDHARY, HEMANT MANJANI
18	RFA 377/2012	KOTHARI FERMENTATION & BIOCHEM LTD. Vs. INDRA BAKED PRODUCTS PVT LTD	JAYA GOYAL/ ROHIT GANDHI
19.	RFA 379/2012	ASHOK KUMAR GABA Vs. KALI CHARAN	PRAMOD KUMAR SINGH
20.	RFA 385/2012	SK DISPLAY SYSTEMS PVT LTD Vs. DIGITAL OPERATIONS PVT LTD & ORS	HARISH KATYAL

REGULAR MATTERS DATE FIXED FOR 8.4.2025 ITEM 21 TO 25

21	RFA 389/2012	BHOOP SINGH SAHRAWAT Vs. R & G APPARELS & ORS	CS PANDA, RAHUL KADAYAN
22	RFA 392/2012	YR SAINI Vs. BRAJ MOHAN GARG	ANSHUMAN SINHA, PANKAJ JAIN, VISHAL BHATNAGAR, RISHI MANCHANDA, RAKESH KUMAR YADAV, CHAITALI JAIN, KISHORE KUMAR SRIVASTAVA
23	RFA 396/2012	SYNDICATE BANK Vs. DIBAKAR BASU AND ORS	AJANT KUMAR, PRADEEP KUMAR
24	RFA 397/2012 CM APPL. 19204/2012 (CROSS OBJ.)	ATMA RAM PROPERTIES PVT LTD Vs. M/S PAL PROPERTIES PVT LTD AND ORS	AMIT SETHI, SHIV SAPRA, ARUN AGGARWAL
25	RFA 398/2012	SANJAY SAXENA Vs. K. SUDERSHAN REDDY & ORS	SAMEER NANDWANI, S M CHUGH

24.04.2025

R-26

REGULAR MATTER

REGULAR MATTERS DATE FIXED FOR 9.4.2025 FROM 27 TO 30

27	RFA 409/2012	HAFIZA KHATOON DECD THR LRS Vs. HUSAN ARA & ORS	MEGHA SANEJA
28	RFA 416/2012	KARIMA MALLICK Vs. HARISH DUA	BSMATHUR
29	RFA 419/2012----- CM APPL. 17732/2012 WITH RFA 427/2012	RITA HAIDER & ORS Vs. VINARAIN & ORS	GAUTAM MEHROTRA, CHARU BANSAL, MEENAL KASHYAP, JAYANT KUMAR
30	RFA 427/2012----- CM APPL. 18152/2012	VINAY NARAIN Vs. AJAY NARAIN AND ORS	SANJAY GOSWAMI, CHARU BANSAL, MEENAL KASHYAP

REGULAR MATTERS DATE FIXED FOR 16.4.2025 FROM ITEM 31 TO 35

31	RFA 448/2012	ROSHAN LAL Vs. SANTOSH & ORS	SHOBHAA GUPTA, SATYAVAN KUDAWAL
33	RFA 460/2012	DHANI RAM Vs. MAHAVIR SEN AND ORS	RAJINDER MATHUR, S S SAINI, AJAY KUMAR, JAGDISH C TOOR, VIRENDRA PAL SINGH
34	RFA 463/2012	PRAVEEN KUMAR MEHRA Vs. SUNIL KUMAR MEHRA & ANR	ANAND MAHESHWARI, BIJU SHANKAR
35	RFA 465/2012	UNION OF INDIA Vs. DIPAK KUMAR SAHA	JASWINDER SINGH

REGULAR MATTERS DATE FIXED FOR 17.4.2025 ITEM 36 TO 40

36.	RFA 466/2012	EMKAY AUTOMOBILE INDUSTRIES LTD. Vs. OM LOGISTICS LTD.	KAPIL KHER
37	RFA 467/2012	NAND LAL Vs. TEJPAL SINGH	RAM BABU SHARMA, RITESH SAXENA
38	RFA 469/2012	SHYAMPAL Vs. GOYAL SANJAY & CO.	CHIRAG KHURANA, VARUN GARG, ASHISH MOHAN, SHAYAL ANAND
39	RFA 474/2012	PITAMBER SINGH Vs. MANJU & ANR	S A KHAN

24.04.2025

R-27

REGULAR MATTER

40 RFA 475/2012

M/S EQUIP TECH PVT. LTD.
Vs. SATISH MITTAL

ANKIT KALRA

COURT NO. -21

HON'BLE MR. JUSTICE VIKAS MAHAJAN

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 12524/2006 CM APPL. 9620/2006 CM APPL. 873/2011	T.P.SHARMA Vs. D.D.A.	YATENDRA SHARMA, SANGEETA CHANDRA, PAWAN MATHUR
2.. W.P. (C) 18867/2006	RAM MOHAN LUTHRA Vs. D.D.A & ANR	SHASHI BHUSHAN, ASHISH, PUSHKAR SOOD, SHO BHANA TAKIAR, SAURABH PANWAR
3. W.P. (C) 12347/2009	SATYAADEV Vs. D.D.A. AND ORS	RAJNI SINGH, ANIL SINGAL
4. W.P. (C) 12886/2009	BABU KHAN Vs. DDA	TASNEEM AHMADI, ANIL MEHRA, AJAY VERMA, ARCHANA GAUR
5. W.P. (C) 13785/2009	NATHU RAM Vs. DELHI DEVELOPMENT AUTHORITY AND ANR	RAJENDRA DUTT, RAJIV BANSAL, DHANESH RELAN
6. W.P. (C) 3181/2010	HARSH ARORA Vs. DELHI DEVELOPMENT AUTHORITY & ORS.	MALA GOEL, SANGITA CHANDRA
7. W.P. (C) 1589/2011 CM APPL. 3361/2011	HARBANS KAUR Vs. DDA	RK SAINI, SHOBNA TAKIAR
8. W.P. (C) 7618/2011	KESHAV SWAROOP KAUSHIK Vs. DELHI DEVELOPMENT AUTHORITY	RK SAINI, SUSHIL DUTT SALWAN, MRINALINI SEN GUPTA
9. W.P. (C) 7923/2011	RAMESH AHUJA AND ORS Vs. DDA AND ANR	ARVIND KR SHARMA
10. W.P. (C) 2598/2013 CM APPL. 4923/2013	SHANTI DEVI Vs. DELHI DEVELOPMENT AUTHORITY	RK SAINI

24.04.2025

R-28

REGULAR MATTER

11. W.P. (C) 6567/2013	SANTOSH HURIA Vs. DELHI DEVELOPMENT AUTHORITY & ANOTHER	ABHAY SAHAI, RAKESH MITTAL, SHAHANA FARAH
12. W.P. (C) 7978/2014 CM APPL. 18699/2014	SHOBHA SAINI & ORS Vs. DELHI DEVELOPMENT AUTHORITY & ANR	RAJEEV KUMAR, JAI BANSAL

COURT NO. 8

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REGULAR MATTERS

1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	KRISHNAN & C. MOHAN RAO MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI	NEERAJ CHAUDHARI

24.04.2025

R-29

REGULAR MATTER

12. W.P. (C) 7890/2010---	Vs. RC GUPTA DIRECTORATE OF ENFORCEMENT	RAJSHEKHAR RAO
	Vs. C.S.KUPPURAJ & ANR.	
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT	RAJSHEKHAR RAO, PRASHANT
	Vs. SUBHASH CHANDRA AGRAWAL	BHUSHAN
14. W.P. (C) 7999/2010-----	ANITA J GURSAHANI & ANR.	SUDARSHAN RAJAN, VIKAS PAHWA
WITH W.P. (C) 5961/2012	Vs. CHIEF GENERAL MANAGER	
W.P. (C) 4810/2011	(FIN)/CPIO & ORS	
W.P. (C) 4506/2011		
W.P. (C) 5323/2011		
W.P. (C) 5465/2011		
W.P. (C) 5813/2011		
W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]		
15. W.P. (C) 4506/2011	CENTRAL BUREAU OF	NARENDER MANN,
CM APPL. 9165/2011	INVESTIGATION THROUGH ANIL	K. TRIPATHI, GIRIJA
CM APPL. 1165/2012	PALTA DIG OF POLICE &	KRISHAN VERMA, RV SINHA
	CPIO, CBI	
	Vs. KRISHNANAND TRIPATHI	
16. W.P. (C) 4810/2011	CENTRAL BUREAU OF	NARENDER MAAN, RAVI SHANKAR, RS
CM APPL. 18272/2012	INVESTIGATION	KUMAR, P C SRIVASTAVA, CAV, RV
WITH W.P. (C) 5813/2011	Vs. P.C.SRUVASTAVA	SINHA
17. W.P. (C) 5323/2011	CENTRAL BUREAU OF	NARENDRA MANN, GIRIJA KRISHAM
WITH W.P. (C) 5813/2011	INVESTIGATION	VARMA, RV SINHA
W.P. (C) 5465/2011	Vs. KRISHNANAND TRIPATHI	
18. W.P. (C) 5465/2011	CENTRAL BUREAU OF	NARENDER MAAN, RV SINHA
	INVESTIGATION	
	Vs. ANIL KUMAR DHYANI	
19. W.P. (C) 5813/2011	CENTRAL BUREAU OF	NARENDER MANN, PC
	INVESTIGATION	SRIVASTAVA, CAV, RV SINHA
	Vs. P.C.SRIVASTAVA	
20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF	R.V. SINHA, PRASANTA VARMA
	INVESTIGATION	
	Vs. SHRI LSUBHASH CHANDRA	
	AGGARWAL	
21. W.P. (C) 1886/2011	VINAY JAIDKA	PETIONER IN PERSON
	Vs. COL.O.P.RAMPAL	
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK	PETIONER IN PERSON, RUCHI
	Vs. DELHI POLICE THR. THE	SINDHWANI, SATYAKAM
	COMMISSIONER OF POLICE & ORS	
23. W.P. (C) 4760/2011	CPIO AND AIGP	DAYAN KRISHNAN, PRASHANT
CM APPL. 9666/2011	Vs. DHARAMBIRKHATTAR	SINGH
24. W.P. (C) 4909/2011	BSNL	DINESH AGNANI
	Vs. ANITA SHARMA	
25. W.P. (C) 4911/2011	MINISTRY OF RAILWAYS	ASHWANI BHARDWAJ
CM APPL. 9967/2011	Vs. PR SAHARE	
26. W.P. (C) 6855/2011-----	SMALL INDUSTRIES DEVELOPMENT	LEENA TUTEJA
WITH W.P. (C) 7161/2011	BANK OF INDIA	
	Vs. DK BHAUMIK	
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT	LEENA TUTEJA
	BANK OF INDIA	
	Vs. AMRIT PANDE	

24.04.2025

R-30

REGULAR MATTER

28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016	RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL, SHOBHA, PD GUPTA, KHAGESH B. JHA
29. W.P. (C) 1139/2012 	MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR. CHOUDHARY, SANGEETA SONDHI
30. W.P. (C) 2889/2012 	INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014 CM APPL. 8049/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014 CM APPL. 8066/2014 	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016----- CM APPL. 42554/2016	CONSTITUTION CLUB OF INDIA Vs. SUBHASH CHANDRA AGRAWAL	SAIF MAHMOOD, PRANAV SACHDEVA
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER Vs. P.D. GUPTA	RAJIV BANSAL, SONIA SHARMA, AK TIWARI
35. W.P. (C) 306/2012 CM APPL. 643/2012	NATIONAL BOARD OF EXAMINATIONS Vs. SAURABH YADAV	RAKESH GOSAIN
36. W.P. (C) 1628/2012 CM APPL. 8643/2016	RICHARD GABRIEL Vs. UOI & ANR	AMIR Z SINGH PASRICH, SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY OF INDIA Vs. VIRAJOO KUMAR	SAKET SIKRI, MANEESHA DHIR, ANKUR SOOD

COURT NO. 31

HON'BLE MR. JUSTICE AMIT MAHAJAN

REGULAR MATTERS WILL BE TAKEN UP AFTER THE END OF THE BOARD

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 2/2016	KAMAL SINGH Vs. CBI	S.K BHATAGAR
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Other Case filed against same P.S.-FIR No. : (CBI-DAI-2005-A-0067)
CRL.A. 1298/2015 filed by NARAYAN DIWAKAR (D. of Hearing : 04-12-2015)
CRL.A. 4/2016 filed by RAM NATH (D. of Hearing : 03-04-2025)
CRL.A. 1369/2015 filed by RAJIV NAVNI (D. of Hearing : 21-12-2015)

24.04.2025

R-31

REGULAR MATTER

CRL.A. 1341/2015 filed by YOGI RAJ (D. of Hearing : 15-12-2015)
CRL.A. 1354/2015 filed by NARAIN DUTT KAUSHIK (D. of Hearing : 21-12-2015)
CRL.A. 1315/2015 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 01-04-2016)
CRL.A. P.S.-FIR No. : (CBI-DAI-2005-A-0067)

2. CRL.A. 4/2016 RAM NATH S.K BHATNAGAR
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-DAI-2005-A-0067)
CRL.A. 1298/2015 filed by NARAYAN DIWAKAR (D. of Hearing : 04-12-2015)
CRL.A. 2/2016 filed by KAMAL SINGH (D. of Hearing : 03-04-2025)
CRL.A. 1369/2015 filed by RAJIV NAVNI (D. of Hearing : 21-12-2015)
CRL.A. 1341/2015 filed by YOGI RAJ (D. of Hearing : 15-12-2015)
CRL.A. 1354/2015 filed by NARAIN DUTT KAUSHIK (D. of Hearing : 21-12-2015)
CRL.A. 1315/2015 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 01-04-2016)
CRL.A. P.S.-FIR No. : (CBI-DAI-2005-A-0067)

3. CRL.A. 20/2016 M K SHARMA SIMON BENJAMIN, SONIA MATHUR
Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-39-A-2003)

TR.P.(CRL.) 21/2015 filed by DHARAMBIR KHATTAR (Disposed on : 29-04-2015)

CRL.M.C. 2512/2015 filed by DEPARTMENT OF TRANSPORT THR. GOVT. OF NCT OF DELHI (Disposed on : 06-07-2015)

CRL.M.C. 4653/2015 filed by DHARRAMBIR KHATTAR (Disposed on : 17-11-2015)

CRL.A. 1379/2015 filed by BHAIRON JI MANDIR SAMITI (REGD.) (Disposed on : 21-12-2015)

CRL.A. 1390/2015 filed by K.M JOHRI (D. of Hearing : 22-04-2016)

CRL.A. 1391/2015 filed by DHARAMBIR KHATTAR (D. of Hearing : 11-01-2017)

CRL.M.C. 1306/2024 filed by CBI (D. of Hearing : 06-05-2025)

CRL.M.C. P.S.-FIR No. : (CBI-39-A-2003)

4. CRL.A. 21/2016 S.M MITRA alias SOMENDRA MOHAN N.S CHECHI, STUTI GUJRAL
MITRA
Vs. CENTRAL BUERAU OF
INVESTIGATION

CRL.A. P.S.-FIR No. : (CBI-31-A-95)

5. CRL.A. 48/2016 CHETAN SHARMA RAJESH SHARMA
WITH CRL.A. 1270/2015 Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-71-2009-E-0001)
CRL.A. 1270/2015 filed by M C AGGARWAL (D. of Hearing : 08-05-2018)
CRL.REV.P. 485/2015 filed by M C AGGARWAL (Disposed on : 27-01-2016)
CRL.A. 1365/2015 filed by PAWAN KUMAR AGGARWAL (D. of Hearing : 26-01-2030)
CRL.A. 1366/2015 filed by VIPIN SHARMA (D. of Hearing : 26-01-2030)
CRL.A. P.S.-FIR No. : (CBI-71-2009-E-0001)

24.04.2025

R-32

REGULAR MATTER

6. CRL.A. 54/2016 NARAYAN DIWAKAR SANJAY DIWAKAR
CRL.M.A. 6109/2016 Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-10-E-2005)
CRL.A. 110/2016 filed by DAYANAND SHARMA (Disposed on : 04-03-2022)
CRL.A. 116/2016 filed by FAIZ MOHD (D. of Hearing : 26-10-2017)
CRL.A. 112/2016 filed by RAM NATH (D. of Hearing : 26-10-2017)
CRL.A. 58/2016 filed by SRI CHAND (D. of Hearing : 03-04-2025)
CRL.A. 108/2016 filed by ANNA WANKHEDE (D. of Hearing : 26-10-2017)
CRL.A. 104/2016 filed by YOGI RAJ (D. of Hearing : 26-10-2017)
CRL.A. 105/2016 filed by SUSHIL KUMAR SHARMA (D. of Hearing : 26-10-2017)
CRL.A. 77/2016 filed by NIRANJAN SINGH (D. of Hearing : 26-10-2017)
CRL.A. P.S.-FIR No. : (CBI-10-E-2005)

7. CRL.A. 57/2016 RAM CHANDER SUKHVINDER SINGH
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-2/A/2005)
CRL.A. 1014/2014 filed by HARBHAJAN YADAV (D. of Hearing : 26-01-2030)
CRL.A. 1086/2014 filed by RAM CHANDER (D. of Hearing : 19-08-2014)
CRL.A. 883/2014 filed by ANIL DHAWAN (D. of Hearing : 02-12-2024)
CRL.A. 731/2015 filed by SUSHMA BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 782/2015 filed by RAM CHANDER (D. of Hearing : 14-07-2015)
CRL.A. 771/2015 filed by ANIL DHAWAN (D. of Hearing : 20-09-2023)
CRL.A. 783/2015 filed by HARBHAJAN YADAV (D. of Hearing : 14-07-2015)
CRL.A. 633/2015 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 799/2015 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 735/2015 filed by KANWALJEET SINGH (D. of Hearing : 01-07-2015)
CRL.A. 763/2015 filed by OM PRAKASH (D. of Hearing : 07-07-2015)
CRL.A. 591/2015 filed by RAM CHANDER (D. of Hearing : 15-07-2015)
CRL.A. 655/2015 filed by HARBHAJAN YADAV (D. of Hearing : 13-07-2015)
CRL.A. 628/2015 filed by ANIL DHAWAN (D. of Hearing : 20-09-2023)
CRL.A. 387/2016 filed by RAJWINDER SINGH (D. of Hearing : 25-04-2016)
CRL.A. 66/2016 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 1376/2015 filed by HARBHAJAN YADAV (D. of Hearing : 06-01-2016)
CRL.A. 380/2016 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. P.S.-FIR No. : (CBI-2/A/2005)

8. CRL.A. 58/2016 SRI CHAND MD SHAHID ANWAR
Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-10-E-2005)
CRL.A. 54/2016 filed by NARAYAN DIWAKAR (D. of Hearing : 03-04-2025)
CRL.A. 110/2016 filed by DAYANAND SHARMA (Disposed on : 04-03-2022)
CRL.A. 116/2016 filed by FAIZ MOHD (D. of Hearing : 26-10-2017)
CRL.A. 112/2016 filed by RAM NATH (D. of Hearing : 26-10-2017)
CRL.A. 108/2016 filed by ANNA WANKHEDE (D. of Hearing : 26-10-2017)
CRL.A. 104/2016 filed by YOGI RAJ (D. of Hearing : 26-10-2017)
CRL.A. 105/2016 filed by SUSHIL KUMAR SHARMA (D. of Hearing : 26-10-2017)
CRL.A. 77/2016 filed by NIRANJAN SINGH (D. of Hearing : 26-10-2017)
CRL.A. P.S.-FIR No. : (CBI-10-E-2005)

24.04.2025

R-33

REGULAR MATTER

9. CRL.A. 94/2016

RAMO DEVI & ANR
Vs. CBI

VARUN DESWAL

CRL.A. P.S.-FIR NO. : (CBI-17-2012)

COURT NO. 24

HON'BLE MR. JUSTICE ANISH DAYAL

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 19294/2006	N.D.M.C. Vs. Bhole Nath	RAJESH MAHAJAN, PN DWIVEDI, ARUN BHARDWAJ, ANKIT DWIVEDI, SANOBAR ALI
2. W.P. (C) 2587/2008----- 	POOJA VINOD ARYA Vs. CHAIRMAN & ADMINISTRATOR, BMC BANK & ANR	NARESH KAUSHIK, SARFARAZ KHAN, ANAND SINGH
3. W.P. (C) 2608/2008 CM APPL. 20335/2010 CM APPL. 21092/2010 CM APPL. 16949/2012 CM APPL. 16950/2012 CM APPL. 16951/2012 CM APPL. 65449/2023 CM APPL. 65450/2023 CM APPL. 65451/2023 WITH W.P. (C) 5778/2008	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. RITA BABBAR	ATAUL HAQUE, ANIL KUMAR SINGH, ANISUL HAQUE, NARESH KAUSHIK, SARFARAZ KHAN
4. W.P. (C) 2609/2008 CM APPL. 21047/2010 WITH W.P. (C) 2608/2008	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. POOJA VINOD ARYA	ATAUL HAQUE, ANISUL HAQUE, NARESH KAUSHIK, SARFARAZ KHAN
5. W.P. (C) 5778/2008 WITH W.P. (C) 2608/2008 	REETA BABBAR Vs. CHAIRMAN & ADMINISTRATOR BOMBAY MERCANTILE CO-OPERATIVE BANK LTD & ANR	J. SAVLA, ANIL KUMAR SINGH, SARFARAZ KHAN
6. W.P. (C) 2610/2008 CM APPL. 8920/2009 CM APPL. 21090/2010	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. VIRENDRA KUMARI	ATAUL HAQUE, NARESH KAUSHIK, ANISUL HAQUE, SARFARAZ KHAN

24.04.2025

R-34

REGULAR MATTER

7. W.P. (C) 2613/2008----- WITH W.P. (C) 2609/2008	VIRENDER KUMARI Vs. CHAIRMAN & ADMINISTRATOR, BMC BANK & ANR	NARESH KAUSHIK, SARFARAZ KHAN, ANAND SINGH
8. W.P. (C) 6742/2008	RAM KUMAR Vs. D.T.C.	ANIL MITTAL, RIKKY GUPTA
9 W.P. (C) 654/2009	DIRECTOR GENERAL (WORKS) Vs. SHRI SUMER SINGH	JASWINDER SINGH
9a W.P. (C) 93/2010 FOR 22.4.2025	AMAR CHAND CHAUHAN Vs. DD SALES COPRPORATION	
10 RFA 19/2022	SUMITRA JAIN & ANR. Vs. BIMLA DEVI	RAJINDER KUMAR JAIN
11 RFA 101/2022	SADHNA CHAUTANI Vs. SUSHMA JAI SINGH	LOKESH BHOLA
12 RFA 273/2022 CM APPL. 28483/2022	DR JYOTI LOCHAB Vs. SMT ARUN SHARMA	VISHWENDRA VERMA
13 RFA 319/2022 CM APPL. 7314/2024	KRISHAN LAL Vs. SMT VEENA KUMARI	BAHAR U. BARQI, MAROOF AHMAD
14 RFA 491/2022	BALBIR SINGH Vs. DALVINDER SINGH & ORS.	JAI BANSAL, ANIRUDH MEHROTRA
15 RFA 514/2022	SURESH MANSHARAMANI Vs. VIDYA SAGAR BHAGAT SINCE DECEASED THR LEGAL HEIR AND ANR	KULJEET RAWAL, BALDEV KRISHAN
16 RFA 327/2022	M L GARG (DECEASED) THROUGH LRS AND ANR VS. N D GROVER (DECEASED) THROUGH LRS	SUDHIR NAAGAR
17 RFA 344/2022	OM PRAKASH SINCE DECEASED THROUGH LRS & ANR. Vs. ANUP SINGH TEHLAN	VIKASH CHANDRA SHUKLA

24.04.2025

R-35

REGULAR MATTER

COURT NO. 28

HON'BLE MR. JUSTICE AMIT SHARMA

CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 65/2011
WITH CRL.A. 68/2011
CRL.A. 83/2011
BRAHMPAL SINGH AND ANR.
Vs. CBI
RAJDIPA BEHRUA, RAJESH KUMAR
SHARMA, R P LUTHRA
- 2 . CRL.A. 68/2011
BACHU SINGH LAVANIA
Vs. CBI
S R SHARMA
- 3 . CRL.A. 145/2011
WITH CRL.A. 215/2011
Other Case filed against P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
CRL.A. 215/2011 filed by ANIL MADAN (D. of Hearing : 2019-07-25) and P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
HARI SINGH
Vs. STATE OF NCT OF DELHI
RANI CHHABRA
- 4 . CRL.A. 215/2011
CRL.M.A. 1056/2018
Other Case filed against P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
CRL.A. 145/2011 filed by HARI SINGH (D. of Hearing : 2019-07-25) and P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
ANIL MADAN
Vs. STATE
VAIBHAV SHARMA, L.K.SINGH, M
P S KASANA
- 5 . CRL.A. 217/2011
WITH CRL.A. 216/2011
Other Case filed against P.S.-FIR No. : (KHYALA-37/2008)
CRL.A. 216/2011 filed by BIJENDER @ BIRJU (Disposed on : 2017-12-11) and P.S.-FIR No. : (KHYALA-37/2008)
P.S.-FIR No. : (KHYALA-37/2008)
RAJU
Vs. STATE
A S RAJPUT
- 6 . CRL.A. 222/2011
BHUWAN CHAND JOSHI
Vs. STATE
RANJEET PANDEY, AKSHAY MALIK,
ABHIJAT
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-9/2003)
- 7 . CRL.A. 236/2011
WITH CRL.A. 240/2011
CRL.A. 246/2011
CRL.A. 271/2011
CRL.A. 284/2011
DEVENDER UPADHYAY
Vs. CBI
RISHABH JETELY, R K TARUN
- 8 . CRL.A. 237/2011
TEJ SINGH
Vs. STATE OF DELHI
M L YADAV

24.04.2025

R-36

REGULAR MATTER

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-29/2002)

9 . CRL.A. 246/2011	MANOJ GAMBHIR Vs. CBI	R K KOHLI, HARSH K.SHARMA
10. CRL.A. 271/2011	JAGDISH CHANDER UPADHYAY alias UMESH CHANDER JOSHI Vs. CBI	RHISHABH JETLEY, R K TARUN

COURT NO. 32

HON'BLE MR. JUSTICE GIRISH KATHPALIA

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 653/2003	A.R.JOSHI Vs. C.B.I. Other Case filed against P.S.-FIR No. : (CBI-RC-55/84) CRL.A. 659/2003 filed by GIRISH CHOPRA (Disposed on : 20-MAR-14) P.S.-FIR No. : (CBI-RC-55/84)	DIVJEET SINGH, K.B.ANDLEY AND CO.
2. CRL.A. 672/2003	V.K.GUPTA Vs. STATE (C.B.I.) P.S.-FIR No. : (LODHI COLONY-RC-32A/CBI/ACB)	LOVKESH SAWHNEY
3. CRL.A. 699/2003	BASANT KUMAR AND ANR. Vs. THE STATE (C.B.I.) P.S.-FIR No. : (CBI-RC-9A/90/DLI/CBI)	G.C.NAGAR, RAJESH TYAGI, V.P.KATIYAR
4. CRL.A. 715/2003	CHAMPAT RAI JAIN Vs. C.B.I. P.S.-FIR No. : (NEW DELHI-RC46A/1992)	ST.COUNSEL(CRL) , RAJIV K.GARG
5. CRL.A. 716/2003	DES RAJ Vs. C.B.I. P.S.-FIR No. : (CBI-RC-5A/95/CBI/ACB)	ST.COUNSEL(CRL) , SANDEEP SETHI
6. CRL.A. 733/2003	RAJINDER KUMAR Vs. C.B.I.	ST.COUNSEL(CRL) , K.B.ANDLEY AND CO.

24.04.2025

R-37

REGULAR MATTER

P.S.-FIR No. : (NEW DELHI-RC51A/1994)

7. CRL.A. 789/2003

HARI PRASAD PANDEY

R.P.KHATANA AND CO.

Vs. THE STATE THRU C.B.I.

8. CRL.A. 128/2004

ISHWARI DUTT JOSHI

AMIT SHARMA, M.L.YADAV

Vs. STATE OF DELHI

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-51/1993)

9. CRL.A. 229/2004

K.C.SHARMA

SUMIT KUMAR SINGH,

Vs. C.B.I.

M SULAMANKHAN,RN VATS,

HARSH K.SHARMA

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-RC-58A/96)

10. CRL.A. 243/2004-----|

POOJA RAWAL

NEELAM GROVER,ST.

WITH CRL.A. 150/2006 |

Vs. STATE (C.B.I.)

COUNSEL (CRL.), M.L.YADAV

|

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-RC-27A/94/DLI)

|

11. CRL.A. 150/2006-----|

STATE THRU. C.B.I.

ML YADAV, NEELAM GROVER

WITH CRL.A. 243/2004

Vs. POOJA RAWAL AND ANR.

COURT NO. 22

HON'BLE MR. JUSTICE MANOJ JAIN

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MEETING NUMBER: 2512733044

REGULAR MATTERS

1. CM(M) 391/2012

CM APPL. 6047/2012

ROSHAN LAL (DECEASED) THR LRS

Vs. HARI SINGH (DECEASED) THR

LRS AND ANR

PREETI GUPTA

2. CM(M) 532/2012

CM APPL. 8085/2012

BAL KISHAN MISHRA DECD THR

LRS

Vs. MEWA LAL YADAV & ANR

PS YADAV, IZHAR AHMED

3. CM(M) 206/2013

BASIRUDDIN DECEASED THR LRS

Vs. MOHD. YUNUS

MANU NAYAR & CO., S K SHARMA &

CO, S K SHARMA

4. CM(M) 170/2015

KASHMIRI LAL

Vs. DAYA NAND DAGAR

DIRECTED BY HONBLE COURT

5. CM(M) 773/2015

CM APPL. 16244/2015

CM APPL. 16245/2015

WITH RSA 303/2015

KALIMUDDIN (NOW DECEASED) THR

HIS LRS

Vs. MOHD MUJEEB (NOW

DECEASED) THR HIS LEGAL HEIRS

RAMA SHANKER & ASSOCIATES

24.04.2025

R-38

REGULAR MATTER

6. CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH, H S GAUTAM
7. CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA
8. CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9. CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

COURT NO. 16

HON'BLE MR. JUSTICE DHARMESH SHARMA

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MEETING NUMBER: 25127330441

CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

FAO 206/2004----FOR 16.5.32025 IN ADVANCE LIST

1. FAO 378/2005	DALIP KUMAR MEHTA Vs. STATE & ORS.	O.P. NARANG, M.K. CHAUDHARY, V.K. TANDON, SHUBHAM SINHA, MAHESH CHOUDHARY
2. FAO 428/2010	DEEPAK GUPTA Vs. RAJEEV AGARWAL & ANR	UC MITTAL, V K SINGH, IRFAN AHMED
3. FAO 231/2011	JASBIR KAUR Vs. STATE / GENERAL PUBLIC & ORS	MANMEET SINGH, HR JHA
4. FAO 510/2011----- WITH FAO 514/2011 	SUDHIR MALIK Vs. STATE & ANR	BHUVAN GUGNANI, RP KAPUR, AUREUS LAW PARTNERS

24.04.2025

R-39

REGULAR MATTER

5. FAO 514/2011----- CM APPL. 17097/2014	SUDHIR MALIK Vs. STATE & ORS	BHUVAN GUGNANI,RP KAPUR,AUREUS LAW PARTNERS
6. FAO 436/2013	HARIOM AGGARWAL Vs. RELEGARE SECURITIES LTD & ANR	V K MISHRA
7 RFA 371/2018 CM APPL. 52366/2022 TOP 10	DELHI DEVELOPMENT AUTHORITY Vs. JAI CHAND SAWHNEY (DECEASED) THR LRS & ORS	SANJEEV SAGAR,J C GUPTA,KRITIKA GUPTA,MRITUNJAY KUMAR SINGH,SAMMAN VARDHAN GAUTAM
8 . FAO 475/2013 CM APPL. 20058/2013	DDA Vs. M/S HARJINDER BROTHERS	RAKESH MITTAL,KAMLESH ANAND, BHAVESH KUMAR SHARMA
9 . RFA 90/2016	SHIPALI SHARMA Vs. JAGMOHAN SHARMA	S C SINGHAL, VENKATESH AND ANUJ P AGARWALA
10 RFA 253/2016	KRISHAN GOPAL AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO,BHIM SAIN,SATVINDER SINGH
11 RFA 254/2016	RAVINDER KUMAR AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO,BHIM SAIN,SATVINDER SINGH
12 RFA 255/2016	VIJAY KUMAR AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO,BHIM SAIN,SATVINDER SINGH
13 RFA 307/2016	ANITA Vs. PREM CHAND	KAVITA RANI,SAGAR MISHRA,ISHAN SANGHI
14 RFA 493/2016 CM APPL. 26481/2016 CM APPL. 19302/2018	VED PRAKASH UPADHYAY Vs. SARDAR JASBIR SINGH	J C MAHINDRO,R S KELA,NAINA KEJRIWAL
15 RFA 659/2016----- CM APPL. 32454/2016 CM APPL. 19723/2019 WITH RFA 835/2018	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL & ASSOCIATES,PRASHANT DIWAN,V K DIWAN
16 RFA 835/2018 WITH RFA 21/2019	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL,V K DIWAN,PRASHANT DIWAN & BRAJESH DWIVEDI
17 RFA 21/2019 CM APPL. 20218/2019	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL,V K DIWAN,PRASHANT DIWAN,PRASHANT DIWAN & BRAJESH DWIVEDI

24.04.2025

R-40

REGULAR MATTER

18	RFA 115/2023----- CM APPL. 6650/2023	JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	RAJESH SRIVASTAVA
19	RFA 837/2016 CM APPL. 7010/2020	SABA ALAM & ANR Vs. DR SADRE ALAM	BAHAR U BARQI & M AHMAD,R S BAKSHI,R S BAKSHI & CO,R. K. SAINI,AESHWARYA SHARMA,AJAY KOHLI
20	RFA 869/2016 CM APPL. 22388/2024	SOM DUTTA SHARMA SINCE DECEASED THR HIS LRS Vs. LATA SHARMA	PIYUSH SHARMA,ABHINAV HANSARAMAN,KAMAL JERATH,UMESH SURI,ABHINAV HANSARAMAN,HARI SHANKAR
21	RFA 70/2017	RAMPHAL Vs. SHRI BHAGWAN & ORS	V P RANA & ASSO,RAHUL SHARMA,G S SHARMA
22	RFA 188/2017	KULANAND KUMUD Vs. M L GUPTA	MANORANJAN & NUTAN SINHA,C&V ASSOCIATES,CHANDRANI PRASAD
23	RFA 344/2017	B S OILS (P) LTD Vs. STATE BANK OF BIKANER & JAIPUR & ANR	RISHI MANCHANDA,PANKAJ SETH,JEEWAN PARKASH GUPTA
24	RFA 374/2017	NARINDER SINGH SACHDEV Vs. GAGANDEEP SINGH KOHLI &	RAHUL KUMAR,SANJAY SOOD,ARVIND KUMAR GUPTA
25	RFA 380/2017 CM APPL. 57030/2024 CM APPL. 57031/2024	TRISHLA TALWAR & ORS Vs. SAVITRI DEVI TALWAR & ORS	SUDHIR BATRA & ROHIT KHANNA,SUMATI ANAND
26	RFA 381/2017	RAKESH GUPTA Vs. CHARAN SINGH	S B SHARMA & ASSO,MANISH MIGLANI
27	RFA 414/2017	SURESH CHAND MARWAHA Vs. ARUNA ARORA & ORS	JUST JURIS,SANJIV KAKRA
28	RFA 459/2017 CM APPL. 33700/2022 CM APPL. 39619/2022 CM APPL. 54336/2023 CM APPL. 54338/2023 CM APPL. 64273/2023 CM APPL. 25620/2024	RAVINDER SONI Vs. URMILA VERMA	VINEET MALHOTRA,NEERAJ BHARDWAJ,SHALU KUMARI,SUMIT GOSWAMI,G L GOSWAMI,NEERAJ BHARDWAJ
29	RFA 466/2017----- WITH RFA 467/2017 	BALRAJ GARG Vs. KAMLESH GARG	DEEPAK VOHRA,ABHINAV AGNIHOTRI & SAHIL DHAWAN,RAHUL MANGLA
30	RFA 467/2017 	SUBHASH GARG & ANR Vs. KAMLESH GARG	DEEPAK VOHRA,ABHINAV AGNIHOTRI & SAHIL DHAWAN,RAHUL MANGLA
31	RFA 946/2017	KAMLESH GARG	ARVIND KUMAR GUPTA,RAHUL

24.04.2025

R-41

REGULAR MATTER

	Vs. BALRAJ GARG	MANGLA
32 RFA 949/2017-----	KAMLESH GARG	ARVIND KUMAR GUPTA,RAHUL
	Vs. SUBHASH & ANR	MANGLA
33 RFA 552/2017-----	MAHINDER CHOUDHARY & ORS	SAAHILA LAMBA,S N
CM APPL. 20894/2017	Vs. M P G SINGH (SINCE	CHOUDHRI,MAHUA KALRA,RAKESH
WITH RFA 565/2017	DECEASED) THR HIS LEGAL	KUMAR
	REPRESENTATIVE	
34 RFA 565/2017-----	DHARMENDER CHOUDHARY & ANR	SAAHILA LAMBA,S N
CM APPL. 21196/2017	Vs. M P G SINGH & ORS	CHOUDHRI,MAHUA KALRA,RAKESH
		KUMAR
35 RFA 566/2017	VARSH CHOUDHARY	SAAHILA LAMBA,S N
CM APPL. 21208/2017	Vs. M P G SINGH & ORS.	CHOUDHARI,MAHUA KALRA,RAKESH
		KUMAR
36 RFA 641/2017	PRADEEP KUMAR AGGARWAL	R K SAHNI,R K & CO
	Vs. SANJAY GUPTA	
37 RFA 229/2015-----	M/S INSTROMEDIX INDIA PVT LTD	D K RUSTAGI & CO,SNYAM
WITH RFA 759/2017	& ANR	KHETRAPAL & UDYAN
	Vs. M/S ANIL AGGARWAL HUF &	SRIVASTAVA,SKV ASSOCIATES
	ANR	
38 RFA 759/2017-----	M/S ANIL AGGARWAL HUF & ANR	KANIKA AGNIHOTRI & VAIBHAV
CM APPL. 31823/2017	Vs. M/S INSTROMEDIX INDIA	AGNIHOTRI
WITH RFA 229/2015	PRIVATE LIMITED & ANR	
39 RFA 773/2017	BSES RAJDHANI POWER LTD	J SAGAR ASSOCIATES
	Vs. CHANDRA PATI SHARMA	
40 RFA 874/2017	ARUN GUPTA	MOHIT GUPTA,TATINI BASU,MOHIT
	Vs. DEAR GUPTA	GUPTA
41 RFA 910/2017	DEVENDER DASS	MUKUL SHARMA &
CM APPL. 22934/2018	Vs. RANJANA KHURANA AND ANR	ASSOCIATES,AJAY KAUSHIK,RAJAT
CM APPL. 72266/2024		SANG
42 RFA 920/2017	SANJAY GUPTA	TRISHA NAGPAL,SURI & CO
	Vs. VINOD KUMAR GUPTA & ORS	
43 RFA 937/2017	BPCL	ANIL KUMAR BATRA,ADITI GUPTA
	Vs. D.P DHALL (THR HIS LEGAL	
	HEIRS)	
44 RFA 938/2017	ASHOK KUMAR	MOHD ELAHI & MS DIMPAL,AJAY
	Vs. SATISH GUPTA	MALVIA,ARUN KUMAR
		SHARMA,PANKAJ JAIN

24.04.2025

R-42

REGULAR MATTER

45 RFA 947/2017	RAFIKAN BEGUM (DECEASED) THR LEGAL REPRESENTATIVES Vs. HAJI AHMAD SAEED	ASIM NAEEM, MOHD FAHAD, RAGHAV ANTHWAL
46 RFA 344/2018	VIJAY KUMAR BHAN Vs. MANOJ KUMAR & ORS	SAMGEETA JAIN, DR. JAGDISH CHANDER VASHISTA
47 RFA 403/2018 CM APPL. 31631/2023	RANI DUTTA Vs. BABLI GOSH alias SHARMILA GHOSH & ANR	ARVIND KUMAR GUPTA, ABHIJIT SENGUPTA
48 RFA 470/2018 CM APPL. 23867/2018	SARTI DEVI (DECEASED) THR LRS Vs. RAJ SINGH & ORS	GEETIKA KAPUR, PRATEEK DHANDA, HEMANT CHAUDHRI, PRAMOD KUMAR AHUJA, BEENASHAW N SONI, HEMANT CHAUDHRI
49 RFA 488/2018	DR. REMA S. NAGPAL Vs. DR. G.S. CHANDRAKER & ORS.	PREETIKA DWIVEDI, GAGAN MATHUR
50 RFA 637/2018 CM APPL. 31728/2018	RAVINDER SETHI (DECEASED) THR LR SARITA ARORA Vs. SATISH MISHRA (DECEASED) THR LRS & ORS	ABHEY NARULA, ATHARVA LEGAL LLP
51 RFA 659/2018----- CM APPL. 52907/2019 WITH RFA 697/2018	BALDEV RAJ MADAN (DEAD) THR LRS Vs. CHAMPAWATI MADAN & ORS	VIKRAM SINGH
52 RFA 697/2018 CM APPL. 34171/2018 CM APPL. 49495/2018 CM APPL. 55909/2024	LOVLEEN & ANR Vs. BALDEV RAJ MADAN (DEAD) THR LRS	PAYAL JAIN, VIKRAM SINGH DAHIYA
53 RFA 987/2016----- WITH RFA 659/2018	BALDEV RAJ MADAN THR LR Vs. LOVELEEN & ORS.	VIKRAM SINGH
54 RFA 739/2018 WITH RFA 396/2019	SANTOSH ANAND & ORS Vs. SHIV KUMAR & ORS	P K AGRWAL, BHARAT SANGAL, JYOTI MEHRA, SAGAR ROY
55 RFA 797/2018 CM APPL. 38422/2018	RAM MURTI DEVI & ANR Vs. ROOP LAL	VINOD KHANNA
56 RFA 830/2018 CM APPL. 40554/2018 CM APPL. 40555/2018	DAV COLLAGE MANAGING COMMITTEE Vs. RAMA SHARMA	LAKHOTIA & ASSOCIATES, ARATI MAHAIAN SHEDHA (DHCLSC), RAJEEV LOCHAN MAHUNTA, PRASHANT KUMAR, ANURAG LAKHOTIA

24.04.2025

R-43

REGULAR MATTER

57	RFA 870/2018----- CM APPL. 12903/2022 WITH RFA 216/2019	PRAMOD KUMAR JAIN & ORS Vs. RAMAN KUMAR JUNEJA	VIOND TYAGI,VINOD TYAGI
58	RFA 216/2019----- CM APPL. 41487/2021 WITH RFA 870/2018	RAMAN KUMAR JUNEJA Vs. PRAMOD KUMAR JAIN & ORS	ADITYA KUMAR CHOUDHARY,VINOD TYAGI,VINOD TYAGI
59	RFA 931/2018 CM APPL. 47758/2018	MANOJ KUMAR & ANR Vs. SHAKUNTALA & ANR	SS HAIDA,BHAGAT AHUJA,NIKHLESH VASHISHTH
60	RFA 965/2018 CM APPL. 52471/2018 CM APPL. 4116/2021 CM APPL. 4117/2021 CM APPL. 50477/2022 CM APPL. 42356/2023 CM APPL. 42453/2023 CM APPL. 42454/2023	SUNIL KUMAR BABUTA Vs. ANIL KUMAR BABUTA & ORS	AAJAY UPPAL,LALIT KUMAR,AJAY UPPAL,SUDHIR KUMAR SHARMA,AJAY UPPAL,R K DHAWAN,VIKRAM DUA,SAHIL MONGIA,ANIL KUMAR
61	RFA 1021/2018----- CM APPL. 7742/2019 (CROSS OBJ.) WITH RFA 17/2019 	HARBANS LAL SIKKA Vs. JAGJIT KUMAR SIKKA & ORS	VIJAY K GUPTA,MANISH .VASHISHT,MEHUL GUPTA,INDER BIR SINGH
62	RFA 17/2019----- CM APPL. 7357/2019 (CROSS OBJ.) (DECEASED) THR LRS & ORS	HARBANS LAL SIKKA Vs. JAGJIT KUMAR SIKKA	VIJAY K GUPTA,MANISH VASHISHT,INDER BIR SINGH
63	RFA 128/2019 CM APPL. 6667/2019 CM APPL. 17536/2020 CM APPL. 8014/2021 CM APPL. 31022/2023	PADAM CHAND JAIN & ANR Vs. ARUN JAIN	A MAITRI,NIDHI MOHAN PARASHAR,NIDHI MOHAN PARASHAR
64	RFA 140/2019----- CM APPL. 7384/2019 WITH RFA 145/2019	HARVINDER KAUR Vs. N K TYAGI & ANR	HARISH KUMAR DUA,SATYKAM SAINI
65	RFA 145/2019----- CM APPL. 7596/2019	HARIVENDER KAUR Vs. J L SAINI	HARISH KUMAR DUA,SATYKAM SAINI
66	RFA 242/2019	AJIT SARIN & ANR Vs. PUNJAB NATIONAL PARK	HARKIRAT SAWHNEY,HARPREET SINGH HORA
67	RFA 245/2019	MANINDER SINGH & ANR Vs. THE NEW INDIA ASSURANCE COMPANY LIMITED	ANJALI SHARMA,SANJAY RAWAT

24.04.2025

R-44

REGULAR MATTER

68 RFA 258/2019 CM APPL. 14233/2019 CM APPL. 4219/2023	KAMLESH DABAS & ORS Vs. RAM LAL PURI (DECEASED) THR LRS	MOHIT CHAUDHARY, INSAAF DUGGAL, ARUN PANWAR, INSAAF DUGGAL
69 RFA 259/2019 CM APPL. 14336/2019	DEVI SHANKAR Vs. HARISH KUMAR	K SINGHAL, M K CHHABRA, RAJAL RAI DUA, HIMANSHU SHARMA
70. RFA 314/2019 CM APPL. 16576/2019	DEVINDER SINGH Vs. J P SHARMA & ORS	SANJAY KUMAR SHARMA, HEMENDRA SINGH KASHYAP
71 RFA 368/2019	JASJIT PUREWAL Vs. V S PUREWAL & ORS	AKRITI TYAGI, SARVAJIT BHANDARI
72. RFA 375/2019	RAMINDER SINGH Vs. SUBHASH CHANDER NAYYAR	PUNEET BHATNAGAR, RAJEEV KUMAR, DALIP RASTOGI, RAKESH KUMAR
73. RFA 397/2019	PREM JAIN Vs. M/S INFOTAINMENT TELEVISION PVT LTD & ORS	SANTOSH CHAURIHAA
74. RFA 463/2019 CM APPL. 23063/2019 CM APPL. 23064/2019 CM APPL. 39383/2019 WITH RFA 464/2019	M/S CONNAUGHT PLAZA RESTURANTS PVT LTD Vs. S GAJINDER PAL SINGH	ANKIT JAIN, SURI & COMPANY, KUNAL SINHA
75. RFA 464/2019 CM APPL. 39056/2019	M/S CONNAUGHT PLAZA RESTAURANTS PVT LTD Vs. S GAJINDER PAL SINGH	ANKT JAIN, SURI & COMPANY, KUNAL SINHA
76 RFA 479/2019 CM APPL. 23681/2019	M/S NETWORK LTD Vs. SATISH SOMANI & ANR	A K SEN, TARA CHAND YOGI, SIDDHARTH BATRA
77 RFA 720/2019 CM APPL. 35756/2019 CM APPL. 35757/2019 CM APPL. 8200/2020 CM APPL. 13114/2021	PRAKASH KHATTAR Vs. SHANTA JINDAL & ORS	FIDELEGAL, AMRIT KAUR OBEROI
78. RFA 843/2019 CM APPL. 42173/2019	D V NANDA Vs. RANBIR NANDA (DECEASED) THR LRS	SHAHID ALI
79 RFA 871/2019----- CM APPL. 43464/2019 CM APPL. 12378/2023	BALDEV SINGH SEHGAL Vs. KRISHNA KUMARI & ORS	DR SARBJIT SHARMA, MURARI TIWARI, TARUN NARAYAN TYAGI

24.04.2025

R-45

REGULAR MATTER

80	RFA 873/2019		BALDEV SINGH SEHGAL	DR SARBJIT SHARMA,MURARI
			Vs. VED KUMARI (DECEASED) THR	TIWARI
			LRS	
81	RFA 874/2019		BALDEV SINGH SEHGAL	DR SARBJIT SHARMA,MURARI
			Vs. SATYAWATI (DECEASED) THR	TIWARI,RAJAT ANEJA
			LRS	
82	RFA 875/2019-----		BALDEV SINGH SEHGAL	DR SARBJIT SHARMA,MURARI
			Vs. RAKESH MAKHIJA & ANR	TIWARI
83	RFA 925/2019		HARBANS LAL	SUBODH KUMAR,KANISHK AHUJA
	CM APPL. 46159/2019		Vs. SONIA KOHLI	
84	RFA 1003/2019		RENU MATHUR & ORS	MANU NAYAR & CO,SACHIN GUPTA
	CM APPL. 50426/2019		Vs. RAMESH CHANDER GUPTA	& ASSOCIATES
	CM APPL. 54558/2019 (CROSS OBJ.)			
85	RFA 1051/2019		SHIVRAJ KRISHAN GUPTA	SANDEEP MITTAL,KUBER
	CM APPL. 53353/2019		Vs. CHANDRA KRISHAN GUPTA & ORS	GIRI,SANDEEP MITTAL

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CASES OF PREVENTION OF CORRUPTION ACT

1.	CRL.A. 11/2013-----	KAMAL AGNIHOTRI	VIKAS ARORA
	WITH CRL.A. 37/2013	Vs. CBI	

Other Case filed against same P.S.-FIR No. : (CBI-60-A-1995)
CRL.A. 37/2013 filed by ASHOK CHAWLA (D. of Hearing : 05-12-2024)
CRL.A. P.S.-FIR No. : (CBI-60-A-1995)

2.	CRL.A. 37/2013-----	ASHOK CHAWLA	DHARMISH THANAI,GAGAN MINOCHA
	WITH CRL.A. 11/2013	Vs. STATE	

Other Case filed against same P.S.-FIR No. : (CBI-60-A-1995)

24.04.2025

R-46

REGULAR MATTER

CRL.A. 11/2013 filed by KAMAL AGNIHOTRI (D. of Hearing : 05-12-2024)
CRL.A. P.S.-FIR No. : (CBI-60-A-1995)

3. CRL.A. 23/2013 BIR SINGH JITENDER KUMAR
CRL.M.A. 148/2013 Vs. STATE (GNCT OF DELHI)

CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-6/2002)
4. CRL.A. 45/2013 VINAY GUPTA RAMESHWAR DAYAL
Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-30-A-97)
CRL.A. 1405/2012 filed by BHARTI EXPORT & ANR. (D. of Hearing : 12-12-2012)
CRL.A. P.S.-FIR No. : (CBI-30-A-97)

5. CRL.A. 67/2013 O P SHARMA V.K.MALIK,ANUPAM S
Vs. C B I SHARMA,RAJIV MOHAN,I.D VAID &
ASSOCIATES

CRL.A. P.S.-FIR No. : (CBI-11-A-2006)

6. CRL.A. 125/2013 RAJINDER SINGH PANKAJ SINHA (DHCLSC),SONDHI
Vs. STATE NARULA DALAL

CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-56/2006)

7. CRL.A. 133/2013 STATE SANJAY LAO,RAJEEV CHHIBBER
Vs. OM PRAKASH

8. CRL.A. 200/2013 ROSHAN LAL PAWAN KUMAR BAHL
Vs. C.B.I.

Other Case filed against same P.S.-FIR No. : (CBI-AC-2-2004-A-0001)
CRL.A. 254/2013 filed by MAN MOHAN DUBEY (D. of Hearing : 15-03-2016)
CRL.A. 176/2013 filed by JITENDER MOHAN NAYYAR @ NATINDER MOHAN NAYYAR (D. of Hearing : 06-02-2013)
CRL.A. P.S.-FIR No. : (CBI-AC-2-2004-A-0001)

24.04.2025

R-47

REGULAR MATTER

COURT NO.27

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CASES OF PREVENTION OF CORRUPTION ACT

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|----|--|---------------------------------------|--|
| 1. | CRL.A. 9/2009 | AKHILESH KUMAR
Vs. STATE | L.B.RAI, LOVEKESH SAWHNEY,
KV JAGDISHVARAN, HIMANSHU
GUPTA |
| | P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-52/2001) | | |
| 2. | CRL.A. 38/2009-----
WITH CRL.A. 57/2009
CRL.A. 84/2009
CRL.A. 85/2009---->FOR 28.1.2025 IN ANMM
(FIR NO. : RC 3&4(5)/88/CBI/SIE/(IX)) | AJAY CHOPRA
Vs. CBI | SUNIL MEHTA, GANESH PANDEY |
| 3. | CRL.A. 57/2009
WITH CRL.A. 85/2009

(FIR NO. : RC 3&4(5)/88/CBI/SIE/(IX)) | RAJEEV KAPOOR
Vs. CBI | T.R. KAKKAR, ADITYA
BHARDWAJ |
| 4. | CRL.A. 84/2009----- | K.D. SHAH
Vs. CBI | ZEBA KHAIR, RAHUL SHUKLA |
| 5. | CRL.A. 75/2009 | V.K. BHATIA
Vs. CBI | K.L. BUDHINRAJA, ASHISH
KUMAR, SHARDUL SINGH |
| 6 | CRL.A. 92/2009 | VEER KARAN CHUGH
Vs. STATE | SATISH TAMTA, RAJDIPA
BEHURA |
| | P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-36/1998) | | |
| 7 | CRL.A. 109/2009 | GAJENDER SINGH
Vs. THE STATE | RAJDIPA BEHURA, DAULAT
SINGH |
| 8 | CRL.A. 170/2009 | RAM PRAKASH
Vs. STATE | RAJESH RAINA, AMIT KUMAR,
APPL.IN PERSON, NIKHIL GOEL |
| 9 | CRL.A. 198/2009 | RAJPAL SINGH
Vs. STATE/A.C. BRANCH | MADAN GOPAL, M L JADAV,
FIZANI HUSAIN |

24.04.2025

R-48

REGULAR MATTER

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-3/2006)

10. CRL.A. 203/2009

P.S.-FIR NO. : (ANTI-CORRUPTION BRANCH-7/2002)

VIJAY KUMAR

Vs. STATE OF DELHI

M.L. YADAV

HIGH COURT OF DELHI

23.04.2025

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